

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

REVISED DAILY CAUSE LIST DATED 03.06.2020 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 497 of 2020	Bank of India Vs. Nithin Nutritions Pvt. Ltd.	Aditya Kumar	
2.	Comp. App. (AT) (Ins) No. 498 of 2020	Bank of India Vs. Nithin Proteins Pvt. Ltd.	Aditya Kumar	
3.	Comp. App. (AT) (Ins) No. 499 of 2020	Bank of India Vs. Ramanasri Logistics Pvt. Ltd.	Aditya Kumar	
4.	Comp. App. (AT) (Ins) No. 500 of 2020	Bank of India Vs. Ramanasri Consumer Products Pvt. Ltd.	Aditya Kumar	
5.	Comp. App. (AT) (Ins) No. 501 of 2020	Bank of India Vs. Nithin Grains and Mills Pvt. Ltd.	Aditya Kumar	
6.	Comp. App. (AT) (Ins) No. 507 of 2020	Vacc-Synbiotech Vs. Bank of India & Anr.	Deepak Pawar	

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balagangadharan & Ors.	K. Parameshwar	
2.	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balagangadharan & Ors.	Abid Ali Beeran	

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar